

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 36158/2026

[Arising out of impugned judgment and order dated 29-05-2026 in LPA No. 614/2024 01-07-2024 in WP(C) No. 617/2024 passed by the High Court of Delhi at New Delhi]

PHARMACY COUNCIL OF INDIA

Petitioner(s)

VERSUS

SLS COLLEGE OF PHARMACY

Respondent(s)

(IA No. 179023/2026 - CONDONATION OF DELAY IN FILING, IA No. 179024/2026 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No. 179239/2026 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 17-06-2026 This matter was called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MRS. JUSTICE V. MOHANA

(PARTIAL COURT WORKING DAYS BENCH)

For Petitioner(s) :Mr. M. Y. Deshmukh, AOR
Mr. Tushar Mehta, Solicitor General
Mr. Narender Hooda, Sr. Adv.
Mr. M. Y. Deshmukh, Adv.
Ms. Manjeet Kirpal, Adv.
Ms. Sanyukta N. Suryawanshi, Adv.
Mr. D. Aswathaman, Adv.
Mr. Atharva D. Kale, Adv.

For Respondent(s) :Mr. Sanjay Sharawat, Sr. Adv.
Mr. Chandrashekhhar Singh, Adv.
Mr. Krunalkumar Gopalbhai Patel, AOR

Mr. Sanjay Sherawat, Sr. Adv.
Mr. Ravi Kant, Adv.
Mr. Mayank Manish, Adv.
Mr. Animesh Kumar, AOR
Dr. Sumit Kumar, Adv.
Mr. Nishant Kumar, Adv.

Mr. Sanjay Sharawat, Sr. Adv.
Mr. Ravi Kant, Adv.
Mr. Mayank Manish, Adv.

Mr. Vineet Upadhyay, Adv.
Mr. Chandra Prakash, AOR
Mr. Vivek Singh, Adv.
Mr. C.P. Rajwar, Adv.
Mr. Ayush Aanand, Adv.
Mr. Rohan Chandra, Adv.

Mr. Neeraj Shekhar, AOR
Mr. Ritwik Prasad, Adv.
Mrs. Kshama Sharma, Adv.
Mr. Ujjwal Ashutosh, Adv.
Mr. Rajat Singh Chandel, Adv.
Mr. Rajesh Maurya, Adv.

UPON hearing the counsel the Court made the following

O R D E R

1. It seems to us that various statutes such as the Pharmacy Act, 1948 whereunder some statutory bodies, perceived to be autonomous, are constituted to run affairs of professional/scientific/technical education, need to be revisited in light of the changing circumstances.
2. We, therefore, request the learned Attorney General for India to assist us on the broader issue. Meanwhile, the Registry shall prepare a list of such like statutes.
3. Meanwhile, the prayer for interim stay is declined.
4. List on 03.08.2026.

(NITIN TALREJA)
ASTT. REGISTRAR-cum-PS

(PREETHI DILEEP KUMAR)
DEPUTY REGISTRAR